

tive action, wherever necessary, in the Armed Forces.

Debt Burden on State Governments

4242. SHRI SOMJIBHAI DAMOR:
SHRI. SOBHANADREESWARA RAO
VADDE:

Will the Minister of FINANCE be pleased to state:

(a) the total debt burden of each State Government so far in terms of market loans, loan from Central Government and loans secured by autonomous organisations;

(b) whether some States have shown inability in repayment of loan and requested an extension in the loan repayment period;

(c) if so, the details thereof; and

(d) then step being taken by the Government in view of such requests?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) to (d). The information is being collected and will be laid on the Table of the House.

Purchase of Shares from Promoters quota

4243. SHRI NIRMAL KANTI
CHATTERJEE:
SHRI PURNA CHANDRA
MALIK:
SHRI RUPCHAND PAL:
SHRI ANIL BASU:
SHRI AMAL DATA:
SHRI SUDARSAN
RAYCHAUDHURI:
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received any request from the securities and

Exchange Board of India regarding anomalies in purchase of shares by the Government servants from promoters quota;

(b) if so, the details thereof and action taken thereon; and

(c) the action being taken by the Government against the persons who have violated the provisions under promoters quota during locking period and matters connected therewith?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) No, Sir.

(b) and (c). Does not arise.

Licences to Surveyor and Loss Assessors

4244. SHRI YASHWANTRAO PATIL:
Will the Minister of FINANCE be pleased to state:

(a) the number of persons granted licences to act as Surveyor and Loss Assessor by the Controller of Insurance during the last three years; and

(b) the number of licences renewed upto 1992?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) 11657 (For the three year period 1990 to 1992).

(b) 3874, during the said period of three years.

Opening of RRBs in U.P.

4245. SHRI BALRAJ PASSI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to open more Regional Rural Banks in Uttar